

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2019				GRAND TOTAL	
Opening Balance as on 01.06.19	Cases Instituted during the Months of June & July, 2019	Cases Disposed of during the Months of June & July, 2019	Total Pendency as on 31.07.19	Total Cases Disposed of during the Months of June & July, 2019 (Family Court + High Court)	Total Pendency as on 31.07.2019 (Family Court + High Court)
3049	171	108	3112	2011	37808

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.